

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 473  
ANSWERED ON 03/02/2026**

**PRADHAN MANTRI AWAS YOJANA - GRAMIN (PMAY-G)**

**473. Shri Bibhu Prasad Tarai:  
Smt. RoopkumariChoudhary:  
Shri Pradeep Kumar Singh:  
Shri Manish Jaiswal:  
Shri Pradeep Purohit:  
Dr. K Sudhakar:  
Shri ArvindDharmapuri:  
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Shri DuluMahato:  
Shri Ramesh Awasthi:  
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Smt. AparajitaSarangi:  
Shri P P Chaudhary:  
Shri BhartruhariMahtab:  
Shri Nalin Soren:  
Shri ChavdaVinodLakhamshi:  
Shri Rahul Singh Lodhi:  
Shri GodamNagesh:  
Shri Jugal Kishore:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details and status of implementation of Pradhan MantriAwasYojana-Gramin (PMAY-G) in the State, State-wise including Rajasthan;**
- (b) the number of houses sanctioned, constructed and handed over to beneficiaries under PMAY-G till December, 2025 including the West Champaran district of Bihar, DumkaLokSabha Constituency and in the UT of Jammu;**
- (c) the funds released and utilised under PMAY-G till December, 2025 including pending liabilities, State-wise and PaliLokSabha Constituency;**

- (d) whether the Ministry has assessed the effectiveness of institutional safeguard measures under AwaasSoft, AwaasPlus 2024 Survey and PratyakshHanstantritLabh (PAHAL i.e. DBTL) in preventing duplication, exclusion and financial leakages; and,
- (e) whether any specific bottlenecks have been identified in Telangana and if, so, the corrective steps taken and timelines?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1<sup>st</sup> April, 2016 to construct 4.95 crore houses by March 2029 by providing assistance to eligible rural households with basic amenities to attain the goal of "Housing for All". The Ministry of Rural Development has allocated a target of 4.14 crore houses to the States/UTs under PMAY-G, against which more than 3.86 crore houses have been sanctioned by States/UTs and more than 2.95 crore houses have been completed as on 28.01.2026.

The State-wise details and status of implementation of Pradhan Mantri Awaas Yojana-Gramin (PMAY G) in the country including Rajasthan are given at Annexure-I.

(b): the details of houses sanctioned and completed under PMAY-G till December, 2025 in the West Champaran district of Bihar, Dumka Lok Sabha Constituency and in the UT of Jammu are given at Annexure-II.

(c): The details of funds released and utilized under PMAY-G since inception till 31st December 2025, State-wise is given at Annexure-III. Under PMAY-G, Central assistance is released directly to the State/Union Territory (UT) considering the State/UT as a unit. Further release of these funds to beneficiaries is done by the respective State/UT Governments. The district-level data related to funds utilised, Financial Year wise can be seen at the programme website at [https://rhreporting.nic.in/netiay/FinancialProgressReport/Report\\_High\\_Level\\_FinancialProgress.aspx](https://rhreporting.nic.in/netiay/FinancialProgressReport/Report_High_Level_FinancialProgress.aspx).

(d): AwaasSoft: AwaasSoft is a bi-lingual (Hindi & English), transactional web based electronic service delivery platform to facilitate e-Governance in PMAY-G. All the critical functions of PMAY-G like identification of beneficiaries from beneficiary

**databases, fixing of targets, release of funds, issue of sanction order to the beneficiary, monitoring of the progress of house construction, release of the assistance amount to the beneficiary, etc. are done through AwaasSoft.**

**Awaas+ 2024 Survey: To identify the potential eligible households under the PMAY-G, an updation exercise has started w.e.f. 27.12.2024 using the Awaas+ 2024 mobile application. The main features of the Awaas+ 2024 Survey are as under:**

- i. Self Survey and Assisted survey of potential beneficiaries: The self-survey can be conducted by either a member of the beneficiary household or an authorized representative. For Assisted survey, the States/Union Territories would register the Surveyors for conducting the household survey.**
- ii. Mandatory Aadhaar based Face authentication: Access to the application will require Aadhaar-based e-KYC verification.**
- iii. Housing Typology selection: Users will be presented with options for housing designs and mason training programs. While the users can select any housing design, the chosen design will be considered as preference only.**
- iv. Time stamped and Geo-tagged photos: Photos of the family's existing house and the proposed site (if they are found eligible and receive benefits under PMAY-G) should be captured in the next stage. These photos are geo-tagged and timestamped to record their exact location and time are recorded. These photos will then be analysed using Artificial Intelligence (AI) models to assess eligibility.**

**Usage of Artificial Intelligence (AI)/ Machine Learning (ML) model is done under the PMAY-G to curb fraudulent activity and provide information of possible malpractices, and the details are provided as under:-**

- i. Recommendation System module identifies various house attributes such as pucca wall, pucca roof, kutcha wall, kutcha roof, logo, window, door, and person in the uploaded photos of a completed house and recommends a final photograph for approval.**
- ii. Anomaly Detection and Fraud Prevention module calculates similarity score between the photograph of house that is being inspected and other houses in the vicinity to prevent any kind of fraudulent activity in this regard.**

- iii. **e-KYC of the beneficiaries through integration with Aadhaar and AI-enabled face authentication technology to conduct verification of PMAY-G beneficiaries.**
- iv. **Liveliness Detection: Eye Blink/ Motion detection feature in Awaas App for identification of the beneficiaries.**

**Pratyaksh Hanstantrit Labh (PAHAL i.e. DBTL) is a system for LPG subsidies and not directly related to the PMAY-G. However, under the PMAY-G, the assistance to beneficiaries is transferred electronically through the AwaasSoft- PFMS platform as Direct Benefit Transfer (DBT). During the present phase (FY 2024-29), the release of payment of progress linked installments of assistance to the beneficiaries is being made using the Aadhaar Payments Bridge.**

**The PMAY-G is monitored very closely at all levels. There is a special emphasis on quality and timely completion of construction. The details of studies conducted for evaluation of the scheme are as under :-**

- I. **“Evaluation of Governance Parameters of Pradhan Mantri Awaas Yojana – Gramin” by National Institute of Public Finance and Policy (NIPFP): A three phased study on "Evaluation of Governance Parameters of Pradhan Mantri Awaas Yojana - Gramin" was conducted by NIPFP which also included impact assessment of Direct Benefit Transfer in reduction of leakages.**
- II. **Impact Assessment of PMAY-G” by National Institute of Rural Development and Panchayati Raj (NIRD&PR): The study was conducted by NIRD &PR to assess to what extent were the program objectives met with regard to improving the physical conditions of the target population; and socio-economic improvements experienced by the target population, as a result of owning a new house. It was conducted in three states viz. Madhya Pradesh, Odisha, and West Bengal (Covering 24 Gram Panchayats in six districts, interviewing 1382 PMAY-G beneficiaries).**
- III. **NITI Aayog – “Evaluation of CSS Scheme – Rural Development Sector” in respect of PMAY-G - 2020-21 : Under the evaluation study sponsored by Development Monitoring and Evaluation Office (DMEO) of NITI Aayog, a detailed scheme level 636 Page 4 of 6 analysis of the 6 selected Centrally Sponsored Schemes (CSS): Mahatma Gandhi National Rural Employment Guarantee (MGNREGA), PMAY-G, National Social Assistance Programme (NSAP), Deendayal Antyodaya Yojana - National Rural**

**Livelihoods Mission (DAY-NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY) and Shyama Prasad Mukherji Urban Mission (SPMRM) was done. Each of these schemes has been evaluated using the REESI+E framework against the Relevance, Effectiveness, Efficiency, Sustainability, Impact and Equity. Under the study, the performance of PMAY-G has been assessed on cross sectional themes like accountability and transparency, gender mainstreaming, use of IT, reforms and regulations etc.**

**(e): The initial target of the PMAY-G was construction of 2.95 crore houses by March 2024. The Government of India has approved the implementation of the PMAY-G for 5 more years for completion of 2 crore additional houses during FY 2024-25 to 2028-29.**

**The State of Telangana had been allocated a target of 70,674 houses for the financial years 2016-17 and 2017-18 under PMAY-G and an amount of Rs. 190.79 crores were also released as 1<sup>st</sup> installment of Central Share against the targets of FY 2016-17 for implementation of the scheme.**

**However, the State of Telangana did not implement the PMAY-G Scheme and refunded the amount of Rs. 190.79 crores to the Government of India. Also, the State had not conducted the Awaas + 2018 survey during January 2018 to March 2019 and hence eligible households under PMAY-G in the State could not be identified at that time and thus, no targets could be allocated to the State till date.**

**During FY 2024-25, the Government of Telangana has communicated its willingness to implement PMAY-G in the State. The Ministry has facilitated the State in the conduct of Awaas + 2024 survey which was started w.e.f. 27.12.2024 for identification of potential eligible rural households under PMAY-G using the Awaas + 2024 Mobile application. The household survey has been completed in the State and at present the States/UTs including Telangana, are conducting corroboration of Self-Survey cases, verification of flagged surveyed cases and deletion of ineligible households as per the guidelines issued by this Ministry and modules provided in AwaasSoft Management Information System (MIS) and Awaas+ 2024 mobile Application. The completion of the aforementioned activities/exercises is mandatory for preparation of system generation priority lists in the States and without 100% completion of the activities, the States/UTs would not become eligible for allocation of targets from the Awaas+ 2024 household Survey.**

**As on date, no target has been allocated to any State/UT, including Telangana from the Awaas+ 2024 household Survey.**

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**Annexure-I**

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 473 to be answered on 03.02.2026 REGARDING PRADHAN MANTRI AWAS YOJANA - GRAMIN (PMAY-G)**

**State/UT wise details of implementation of PMAY-G since inception**

<b>S.No.</b>	<b>State Name</b>	<b>Target</b>	<b>Sanctioned</b>	<b>Completed</b>
1	ARUNACHAL PRADESH	35,937	35,591	35,591
2	ASSAM	29,87,868	29,08,410	21,22,269
3	BIHAR	50,12,752	49,08,941	39,63,030
4	CHHATTISGARH	26,42,224	24,42,576	17,56,318
5	GOA	257	254	243
6	GUJARAT	9,02,354	8,29,032	6,81,222
7	HARYANA	1,06,460	76,277	41,185
8	HIMACHAL PRADESH	1,21,502	97,245	61,070
9	JAMMU AND KASHMIR	3,36,498	3,34,664	3,22,573
10	JHARKHAND	22,34,176	19,39,661	15,96,662
11	KERALA	2,32,916	77,909	34,988
12	MADHYA PRADESH	57,74,572	49,77,369	41,37,739
13	MAHARASHTRA	43,70,829	41,42,043	16,36,300
14	MANIPUR	1,08,550	1,06,245	56,724
15	MEGHALAYA	1,88,034	1,84,438	1,55,930
16	MIZORAM	29,967	29,959	25,303
17	NAGALAND	48,830	48,736	36,298
18	ODISHA	28,49,889	28,07,390	25,11,530
19	PUNJAB	1,03,674	76,612	46,281
20	RAJASTHAN	24,97,121	24,33,569	18,46,763
21	SIKKIM	1,399	1,397	1,393
22	TAMIL NADU	9,57,825	7,36,610	6,63,247
23	TRIPURA	3,76,913	3,76,195	3,73,794
24	UTTAR PRADESH	36,85,704	36,55,980	36,41,844
25	UTTARAKHAND	69,194	68,531	68,228
26	WEST BENGAL	45,69,423	45,69,031	34,20,371
27	ANDAMAN AND NICOBAR	3,424	2,591	1,327
28	DADRA AND NAGAR HAVELI	11,206	10,584	5,831
29	DAMAN AND DIU	158	158	44
30	LAKSHADWEEP	45	53	45

<b>31</b>	<b>PUDUCHERRY</b>	-	-	-
<b>32</b>	<b>ANDHRA PRADESH</b>	<b>2,47,114</b>	<b>2,46,930</b>	<b>90,050</b>
<b>33</b>	<b>KARNATAKA</b>	<b>9,44,140</b>	<b>5,56,184</b>	<b>1,66,076</b>
<b>34</b>	<b>TELANGANA</b>	-	-	-
<b>35</b>	<b>LADAKH</b>	<b>3,004</b>	<b>3,004</b>	<b>3,004</b>
	<b>Total</b>	<b>4,14,53,959</b>	<b>3,86,84,169</b>	<b>2,95,03,273</b>

### Annexure-II

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 473 to be answered on 03.02.2026 REGARDING PRADHAN MANTRI AWAS YOJANA - GRAMIN (PMAY-G)**

**Details of houses sanctioned and completed under PMAY-G since inception till 31<sup>st</sup> December 2025**

<b>State Name</b>	<b>District Name</b>	<b>Sanctioned</b>	<b>Completed</b>
<b>BIHAR</b>	<b>PASHCHIM CHAMPARAN</b>	<b>1,97,723</b>	<b>1,63,570</b>
<b>State Name</b>	<b>Sanctioned</b>	<b>Completed</b>	
<b>JAMMU AND KASHMIR</b>	<b>3,34,660</b>	<b>3,18,286</b>	
<b>Assembly Constituency</b>	<b>Sanctioned</b>	<b>Completed</b>	
<b>Dumka</b>	<b>2,85,871</b>	<b>2,40,819</b>	

**Annexure-III**

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 473 to be answered on 03.02.2026 REGARDING PRADHAN MANTRI AWAS YOJANA - GRAMIN (PMAY-G)

State/UT wise details of funds released and utilized under PMAY-G since inception till 31<sup>st</sup> December 2025

S.No	State	Rs in Cr	
		Total released including JANMAN	Funds utilized by the States including PM-JANMAN
1	ARUNACHAL PRADESH	484.76	427.77
2	ASSAM	28,648.84	31,873.09
3	BIHAR	33,158.02	55,197.83
4	CHHATTISGARH	15,334.25	25,520.51
5	GOA	2.84	5.51
6	GUJARAT	5,672.07	9,164.75
7	HARYANA	349.65	663.25
8	HIMACHAL PRADESH	1,150.40	1,186.20
9	JAMMU AND KASHMIR	3,899.10	4,304.25
10	JHARKHAND	13,502.33	22,036.14
11	KERALA	265.02	542.02
12	MADHYA PRADESH	35,187.82	55,331.85
13	MAHARASHTRA	18,706.83	31,084.45
14	MANIPUR	793.81	862.97
15	MEGHALAYA	2,251.24	2,383.74
16	MIZORAM	319.01	351.56
17	NAGALAND	531.46	587.46
18	ODISHA	20,825.59	33,508.74
19	PUNJAB	505.46	802.49
20	RAJASTHAN	14,603.68	24,305.84
21	SIKKIM	15.67	18.60
22	TAMIL NADU	5,766.91	8,448.44
23	TRIPURA	4,799.66	4,912.09
24	UTTAR PRADESH	27,195.67	44,299.04
25	UTTARAKHAND	870.40	902.61
26	WEST BENGAL	25,797.52	42,002.83
27	ANDAMAN AND NICOBAR	24.62	18.38
28	DADRA AND NAGAR HAVELI	87.70	166.47
29	DAMAN AND DIU	0.58	0.63
30	LAKSHADWEEP	0.70	0.59
31	PUDUCHERRY	-	-
32	ANDHRA PRADESH	1,226.46	1,239.85
33	KARNATAKA	2,005.92	2,167.29
34	TELANGANA	218.28	-
35	LADAKH	21.98	21.07
	<b>Total</b>	<b>2,64,224.42</b>	<b>4,04,338.47</b>

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